

Pension benefits to Master Craftsmen

*237. DR. SUSHILA NAYAR : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 4488 on the 26th March, 1969 and state :

(a) whether Government have since taken any decision regarding the provision of pension benefits to master craftsmen;

(b) if so, the details thereof; and

(c) when the said scheme is likely to be enforced ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) No, Sir. The scheme is under active consideration and a decision is expected to be taken shortly.

(b) and (c). Does not arise

Export of Motor Cars

*238. SHRI GEORGE FERNANDES :
SHRI N. R. DEOGHARE :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether India has been exporting motor cars during the last three years;

(b) if so, the number of cars and the models exported and the countries to which they were exported;

(c) the price at which these cars were exported; and

(d) whether Government have been subsidising the car manufacturers for exporting the cars ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c). The term 'Motor cars' has a wide connotation and includes passenger cars, jeeps, new and old cars etc. A statement on the export of all these varieties of motor cars is laid on the table of the

House. [Placed in Library See No. LT—1434/69].

(d) Under the current policy, Registered exporters are allowed cash assistance of 10% of job value of export. The assistance is intended broadly to offset duties, taxes and local levies paid by the manufacturers at different stages.

Purchase of Road Rollers From the United Provinces Commercial Corporation

*239. SHRI P. VISWAMBHARAN : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the names with designation of the officers suspended on the basis of the Central Bureau of Investigation enquiry on the purchase of Road Rollers from the United Provinces Commercial Corporation;

(b) the names with designation of officers against whom criminal prosecutions have been launched in connection with the above deal; and

(c) the action taken against the then Director-General of Supplies and Disposals who passed Orders for payment of 90 per cent advance on certificate of inspection at works ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) 1. SHRI S. B. Dutta, Inspecting Officer, DGS & D.

2. SHRI T. K. Biswas, Examiner of Stores, DGS & D.

(b) 1. Shri H. A. Romer, Inspecting Officer, DGS & D (Retired).

2. Shri S. B. Dutta, Inspecting Officer, DGS & D.

(c) The matter is under consideration.

D.M.C. Engineer's Flight To Pakistan

*240. SHRI HARDAYAL DEVGUN : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Starred Question No. 971 on the 9th April,